

HIGH COURT OF JAMMU AND KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

NOTIFICATION

No: 1760 of 2021/RG

Dated: 24-012-2021

Applications are hereby invited from Civil Judges (Senior Division)/Sub Judges having not less than five years of service, as on the date of notification, in the cadre of Civil Judges(Senior Division)/Sub Judges, for filling up **04 posts** of District Judges in the grade of Rs.51500-1230-58930-1380-63070 by accelerated promotion through Limited Competitive Examination (Jump up Promotion) in accordance with Rule 5(1)(b) read with Rule 7 of the Jammu & Kashmir Higher Judicial Service Rules, 2009 as amended from time to time.

Method of Recruitment/Eligibility:

- (i) **The limited competitive test shall consist of two written papers. The first paper regarding questions relating to Laws and Procedures carrying 100 marks will have a duration of three hours. The second paper carrying 80 marks, will require the candidate to frame and write in a duration of 90 minutes, two judgments (each carrying 40 marks) one in Civil matter and the other in Criminal one.**
- (ii) **Viva voce test shall carry 20 marks.**
- (iii) **The selection of the candidate shall be made on the basis of cumulative grade value obtained in the written examination and viva voce test.**
- (iv) **Only those candidates who secure 70% or more marks shall be declared successful. The appointments to the post shall be made on vacancies available for the category (b) of Rule 5 on the basis of inter-se merit of successful candidates."**

The applications should reach this Registry on or before 25th of January, 2022.


(Jawad Ahmed)
Registrar General

No: 56061-92/RG/GS

Dated: 24-12-2021

Copy of above forwarded to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh
2. Secretary to Hon'ble Mr/Mrs Justice _____
..... for information of their Lordships.

- 2-3. Registrars Judicial, High Court of J&K and Ladakh, Jammu/Srinagar,
4. All Principal District & Sessions Judges, UTs of J&K and Ladakh,
.....for information and necessary action.
5. Director Information, J&K, Jammu for :-
 - a) with the request to publish the above notification in the two daily leading News papers having wide circulation in the Union Territory of Jammu and Kashmir and Union Territory of Ladakh
 - b) publicity through electronic media.
6. CPC, e-Courts, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official High Court website.
7. Incharge Library, High Court Wing Jammu/Srinagar for information and maintaining the record of the same.
8. Office file.


Registrar General